

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 121

1505/2022, 370/2023, 385/2023,386/2023,387/2023, 1138/2023, Rest. App

No.5/2023, IA(IBC)/200(CH)2024, 2519/2023, IA(IBC)/1241(CH)2024

in

CP(IB) No.160/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:-

Mahavir Traders

...Petitioner

Versus

Gian Chand and Sons Pvt. Ltd.

...Respondent

Under Section: 9, 43(1) r/w 44(1), 45(1), 50(1), 66(1) 60(5),IBC 2016 and Rule

11 of NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 22.08.2024.

15.07.2024
Tanvi

Sd/-
Court Officer